



**Government of Jammu & Kashmir
Office of the Chairman, District Disaster Management
Authority (DDMA)/District Magistrate, Jammu
Wazarat Road Jammu-180001 (J&K)- India**

Subject:- De-notification of Micro Containment Zones.

ORDER

The areas notified as Micro Containment Zones vide this Order No. DCJ/PS/2021-22/2332-40 dated 15-12-2021, DCJ/PS/2021-22/2341-49 dated 16-12-2021, DCJ/PS/2021-22/2355-63 dated 21-12-2021, DCJ/PS/2021-22/2373-81 dated 21-12-2021, DCJ/PS/2021-22/2364-72 dated 21-12-2021, DCJ/PS/2021-22/2387-95 dated 27-12-2021 are hereby de-notified with immediate effect.

By order of the Deputy Commissioner, Jammu.

No: ADC/ADM/PS/2021-22/ 2666-76

Dated:- 18 -01-2022


**(Satish Kumar Sharma) JKAS
Nodal Officer COVID-19
Jammu**

Copy to the:-

1. Additional Chief Secretary, Health & Medical Education, J&K, Jammu for kind information.
2. Additional Director General of Police, Jammu for kind information.
3. Divisional Commissioner, Jammu for kind information.
4. Director Health Services, Jammu for kind information.
5. Chief Medical Officer, Jammu for information and necessary action.
6. Assistant Commissioner Revenue, Jammu for information and necessary action.
7. All Sub Divisional Magistrates of District Jammu for information and necessary action.
8. Nodal Officer, District COVID Control Room, Jammu for information and necessary action.
9. All Tehsildars, District Jammu for information and necessary action.
10. P.A to the Deputy Commissioner, Jammu for kind information of the Deputy Commissioner.
11. I/c EOC, DC Office, Jammu for circulation of this order.